

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI: DATED THE 26th March, 1977.

NOTIFICATION
INCOME TAX

NO.1692 (F.No.203/181/76-ITA.II): It is hereby notified for general information that the approval given under section 35(1)(ii) of the Income-tax Act, 1961 to Sadie Memorial Agricultural University, Srinagar(J&K) by notification No.878(F.No.203/39/75-ITA.II) dated 18th April, 1975 is withdrawn with effect from 13th April, 1975 on the recommendation of the prescribed authority, the Indian Council of Agricultural Research, New Delhi.

Sd/-

(J.P.SHAHMA)

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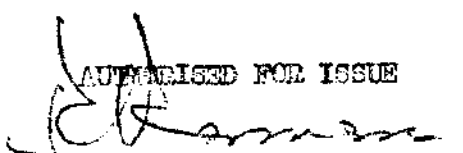
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(R.V.RAMAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (DS&P)

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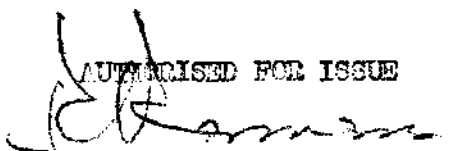
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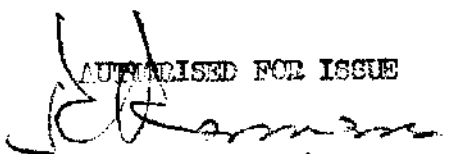
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